

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD.

Original Application No. 1189 of 1996.

Allahabad this the 11th day of August 2003.

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.  
Hon'ble Mr.D.R. Tiwari, A.M.

1. Kamala  
son of Umrao  
R/o Village Rajabari,  
P.S. Pipigunj, Tehsil Sadar,  
District Gorakhpur.
2. Jawahar Lal  
son of Sheo Pujan  
R/o Village Narkatha Bazar  
Post Narkatha Bazar, District Gorakhpur.
3. Subhas  
Son of Bhagwati  
R/o Village Mehnagbazar, P.O.  
Bhaurabari, P.S Kamlarganj, Tehsil  
Pharenda, District: Gorakhpur.
4. Sugreev  
Son of Musai,  
R/o Village Mahuapar, P.O. Rawat  
Ki Bhati, P.S. Sahjanua, Tehsil  
Sadar, District: Gorakhpur.
5. Ram Kishun  
Son of Man Raj,  
R/o Village Rasoolpur, P.O. Pipiganj,  
P.S. Pipiganj, Tehsil Pharenda,  
District: Gorakhpur.
6. Dina Nath  
son of Ram Asrey,  
R/o Village Ramwapur, P.O. Tighara  
P.S. Pipiganj, District Gorakhpur.
7. Ram Kishun  
Son of Radhey Shyam,  
R/o Village Ramughat,  
P.O. Thawaipar P.S. Pipiganj,  
District Gorakhpur.
8. Mohd. Insan  
son of Lateef,  
R/o Village Jaswal Bazar,  
Post Rajabari District Gorakhpur.
9. Ram Karan  
Son of Bharose,  
R/o Village Ramughat, P.O. Thawaipar,  
P.S. Pipiganj, District Gorakhpur.
10. Ram Bricch  
Son of Daya Ram,  
R/o Village Harisewakpur,  
Post Chargahwa, District Gorakhpur.
11. Shambhu Tewari  
son of Sumeshwar,  
R/o Village Kushalpur, Post Baisal Dhani  
Bazar, District Maharajganj, Gorakhpur.



12. Ram Dhani Sahani,  
Son of Shripat,  
R/o Village Ganeshpur, Post Pharenda,  
District Gorakhpur.
13. Kailash  
Son of Bhudol,  
R/o Village Udwalia Post Magahar,  
District Gorakhpur.
14. Ram Nawal  
Son of Lalman  
R/o Village Gulriha, Post : Pipiganj  
Tehsil Sadar, District Gorakhpur.
15. Ram Prit son of Jamuna,  
R/o Village Baghagada,  
Post Baghada, Tehsil Basgaon,  
District Gorakhpur.
16. Sant Raj son of Ayodha,  
r/o village Gulharia, Post:Pipiganj,  
District Gorakhpur.
17. Budhi Ram Son of Lal Man,  
r/o Village Gaon Sabha Lakshmipur,  
(Kannaha Khurd), P.O. Sarahri,  
District : Gorakhpur.
18. Ram Sajan, Son of Mahadeo,  
r/o Village Siyampur, P.S.Gulriha,  
Post Rampur Gopalpur,  
District : Gorakhpur.
19. Ram Vilas Son of Bhikha,  
r/o Village Manwela Tola,  
P.O.Bhumia Bazar, District Gorakhpur.
20. Ram Dawan, Son of Lal Man,  
r/o Village Gulriha, Post:Pipiganj,  
District : Gorakhpur.
21. Badhy Prasad Son of Baij Nath,  
R/o Village Gulriha, P.O.and  
P.S. Pipiganj, District Gorakhpur.
22. Jeo Ut Son of Ram Phal,  
r/o Village Baghagadha,  
Post Baghagadha, Tehsil Basgaon,  
District : Gorakhpur.
23. Paras Nath Son of Shri Ram,  
r/o Village Baghagadha,  
Post : Baghagadha, Tehsil Basgaon,  
District : Gorakhpur.
24. Nar Singh Yadav,  
Son of Sudama Yadav,  
r/o P.O. Rajabari, P.S. Pipiganj,  
Tehsil Sadar, District Gorakhpur.
25. Ram Das, Son of Chillar Prasad,  
P.O. and P.S. Pipiganj,  
Tehsil Sadar, District : Gorakhpur.
26. Raja Ram Son of Vishwanath,  
r/o Village Lamohia, P.O. Pipiganj,  
District : Gorakhpur.

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27. Hari Ram son of Dhan Raj,  
r/o Village Chamia, Post Madhopur,  
P.S. and Tehsil : Khalilabad,  
District : Basti.
28. Vishwa Nath Son of Dham Raj,  
r/o Village Chamia, Post Madhopur,  
P.S. and Tehsil Khalilabad,  
District : Basti.
29. Ram Jiawan Son of Mohar,  
r/o Village Bathwa,  
Post Madhopur, P.S. Khalilabad,  
District : Basti.
30. Ram Kaj, Son of Ram Baran,  
r/o Village Rajapari Tola,  
P.O. Jaswal Bazar, P.S. Pipiganj,  
Tehsil Sadar, District Gorakhpur.
31. Bholu Prasad, son of Shyam Narain,  
r/o Village Bhagwanpur, P.O. and P.S. Pipiganj,  
Tehsil : Pharenda, District : Gorakhpur.
32. Ram Kripal, son of Kalp Nath,  
r/o Village Makhraha,  
Tola : Gulariha, P.O. Pipiganj,  
District : Gorakhpur.
33. Ram Chandar son of Sonai,  
r/o Village Kudariha,  
Post : Rampur, Gopalpur,  
District : Gorakhpur.
34. Nand Lal, son of Ram Charan,  
r/o Village Ramughat,  
P.O. Thawaipur,  
P.S. Pipiganj, Tehsil Sadar,  
District : Gorakhpur.
35. Ram Sewak, son of Dhamai,  
r/o Village Ranipur,  
Tola : Padrahna, Post Bhawrabari,  
Tehsil : Maharajganj,  
District : Gorakhpur.
36. Birendra Pratap, s/o Ram Gati,  
r/o Village Tandwa Kala,  
P.O. Randhali, Tehsil Gorakhpur,  
District : Gorakhpur.
37. Ram Dhani, son of Jai Shree,  
r/o Village Padrauna,  
P.O. Bhaurabari, District : Gorakhpur.
38. Hari Har, son of Sita Ram,  
r/o Village Baisar, Tola Bakatpur,  
Post Bhami Bazar Baya Saisar,  
District : Maharajganj.
39. Jagdish son of Hari Ram,  
r/o Village Baddar Tola, Paraspur,  
P.O. Baisar Dhani Bazar,  
District : Maharajganj.

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40. Sudama Son of Dularey,  
r/o Village Hanumanpur,  
Post : Baisar Dhanibazar,  
District : Mahara jganj.
41. Chhote Lal son of Ram Samuj,  
r/o Village Ramughat,  
P.O. Thawaipur, District : Gorakhpur.
42. Raj Mangal, son of Ram Saran,  
r/o Village Imaliya,  
P.O. Bharpahi, P.S. Sahjanwa,  
District : Gorakhpur.
43. Surendra Kumar Yadav,  
son of Shyam Lal Yadav,  
r/o Village Anand Nagar,  
Tola : Pharenda Khurd,  
Post : Anandragar,  
District : Gorakhpur.
44. Pritam son of Ram Nath,  
r/o Village Mujuri, Post : Baida,  
P.S. Kamiernganj, District : Gorakhpur.
45. Prahlad son of Vishwa Nath,  
r/o Village Guleriha,  
P.O. Pipiganj, District : Gorakhpur.
46. Bhagwandas son of Pulhi,  
R/o Village Kushalpur, Post Baisar  
Dhanibazar, District Mahara jgunj,  
Gorakhpur.
47. Bali Ram son of Kallu  
R/o Village Bharwar,  
Post: Pipigunj, District Gorakhpur.
48. Jawahar Lal  
Son of Sita Ram,  
R/o Village Amwa, Post Jhumia Bazar,  
District Gorakhpur.
49. Dwar Pal son of Dularey  
R/o Village Chehri, Post Chehri,  
District Mahara jgunj, District Gorakhpur.
50. Ram Deen son of Mahesh,  
R/o Village Ornadiya, Post Ramdhauli,  
District Gorakhpur.
51. Dhupai son of Mahesh,  
R/o Village Orwaliya, Post: Ramdhauli,  
District Gorakhpur.
52. Rajendra Prasad son of Kashi,  
R/o Village Laxmipur, Post Bhaurabari,  
District Gorakhpur.
53. Sant Raj son of Ram Lakhan,  
R/o Village Laxmipur, Post Bhaurabari,  
District Gorakhpur.

.....Applicants.

(By Advocate : Sri G.D. Mukherjee)

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Versus.

1. The Union of India through the General Manager, North Eastern Railway Gorakhpur.
2. The Divisional Railway Manager, Lucknow Division, North Eastern Railway, Lucknow.
3. Inspector of Works (West) Lucknow Division, Gorakhpur.
4. Permanent Ways Inspector (Construction), North Eastern Railway, Gorakhpur.
5. Permanent ways Inspector (Construction) North Eastern Railway, Lucknow Division Khalilabad.
6. Permanent Ways Inspector (B.G. Construction), North Eastern Railway, Gorakhpur.
7. Asstt. Personal Officer, Lucknow Division, North Eastern Railway, Lucknow.

.....Respondents.

(By Advocate Sri P Mathur)  
Sri V.K. Goel)

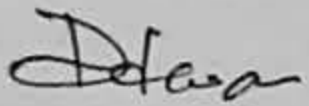
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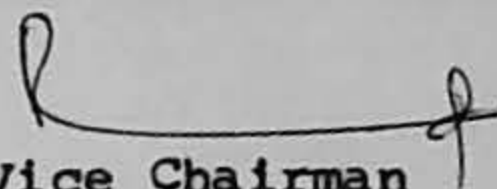
(Hon'ble Mr. Justice R.R.K. Trivedi, V.C.)

By this O.A. filed under section 19 of the Administrative Tribunals Act, 1985, 53 applicants have prayed for a direction to the respondents to screen and absorb them in accordance with their position in the Live Casual Labour Register. They have also prayed for other consequential benefits. The facts stated for the aforesaid reliefs are that the applicants no.1 to 13 started working as Open Line Casual Labour prior to 1981. About other applicants, it has been stated that they worked upto February, 1986. This O.A. has been filed for the aforesaid reliefs on 06.11.1996. Full Bench of Delhi High Court in the case of Jagdish Prasad Vs. Union of India and Others reported in (2002)3 E.S.C.576' after reviewing the law on the point has held that the casual labour who worked upto July, 1986 but, filed application for entering

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their names in the Live Casual Labour Register long thereafter, applications have been rightly rejected as time barred. The cause of action for getting the name entered in the casual labour register is not continuous one. Full Bench of Judgment is squarely applicable in the facts of the present case. The O.A. has no merit and is accordingly dismissed as time barred. No order as to costs.

  
Member (A)

  
Vice Chairman

/M.M./